

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:233
ANSWERED ON:02.03.2005
CONSTRUCTION OF CGHS DISPENSARY BUILDING
Rajbhar Shri Chandra Dev Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that a plot of land had been purchased from Haryana Urban Development Authority to construct its own building for the CGHS Dispensary, Gurgaon , No. 73 in the year 2001;
- (b) if so, the reasons for not starting the construction work ;
- (c) whether the Government proposes to expedite the construction work;
- (d) if so, by when and if not , the reasons therefor;
- (e) whether the Government proposes to start the facility of providing services of Homeopath Doctor in this CGHS Dispensary No. 73 to cater to the needs of the beneficiaries; and
- (f) if so, by when and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(DR. ANBUMANI RAMADOSS)

- (a) Yes, Sir.
- (b) to (d) : Building drawings for construction of the dispensary building have been approved and sent to the CPWD for preparation of preliminary estimates which have not been received by the Govt. as yet.
- (e) & (f) Due to constraints of resources and manpower, there is no proposal at present to open a Homoeopathic Unit/post a Homoeopathic doctor at the CGHS dispensary No.73, Gurgaon.